D-21013/2/2017-VSP (A) Government of India Ministry of Law and Justice Legislative Department Vidhi Sahitya Prakashan

Room No.Ist Floor ILI Building ,Bhagwan Dass Road New Delhi-1100 01

Dated 08.12.2017

Vidhi Sahitya Prakashan, intend to invite tender/quotation and sealed envelopes

for the	Tollowing	WOIK	
Sr.			

Sr.	Name of work	Quantity
No.		10 (7)
1.	Supply and fixing of Modular workstation of size 1500x1350xd550 mm,75mm thick double skin partition with raceway in combination of pinup board, writing board and designed Wooden tile with powder coated aluminium trims. The table top in two pieces 18mm prelaminated MDF Board duly 2 mm edge banded from all sides 1 drawer unit (2 drawer+ 1 cup Board), CPU trolley, key board tray made up of prelaminated MDF Board duly edge banded 18mm gable end, separate electric points also provided wherever required (design of above enclosed for reference)	
2.	Over Head Unit is made up of 18mm prelaminated MDF Board with duly edge banded also with a provision of shelves, lock, handle . size 900(W)x600(H)x380 (D)mm. Design enclosed for reference	10(Ten)

Interested party dealing in the work in question may visit this office on any working between 1100hrs to 16hrs and measure the area of Room No.19, 2nd Floor ILI Building where the supply and fixing of workstation and over head units are to be materialized then submit their rates for the above items of work including tax (GST) in sealed envelops.

Mode of submission of quotation

Quotation in sealed envelopes should be super scribed as "QUTATION FOR supply and fixing of modular workstation and Over Head Units" and addressed to Under Secretary, Vidhi Sahitya Prakashan ,Legislative Department, Room No.10 1st Floor, ILI Building Bhagwan Dass Road, New Delhi-110001 should reach on or before 1130hrs on 10.01.2018 the received quotations will be opened on the same day at 1600hrs.by purchase committee.

Quotation received after the stipulated date and time will not be entertained under any circumstances. Tenderers or their representative if interested may be present at the time of tender opening.

This office reserved the right to reject a part or whole tender without assigning any reasons. Payment will be made within 15 days after satisfactorily supply/completion of work and on receipt dully stamped pre-receipt bill thereof.

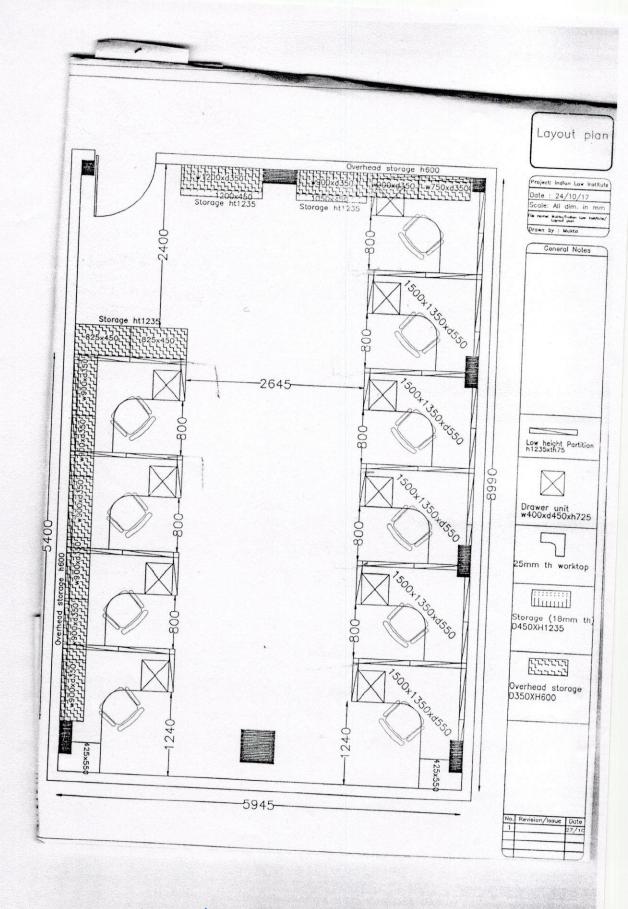
Encl: as above.

(Debadutta Behera)

Under Secretary to the Government of India

Copy to:-

- Incharge NIC Cell , Ministry of Law and Justice, Shastri Bhavan, with request to get the 1. tender notice uploaded in the Vidhi Sahitya Prakashan's of Legislative Department web site.
- Notice Board, VSP 2.



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